

is attached [See Appendix I, annexure No. 47.]

2. The names of private presses through whom other Ministries and departments got their printing done are not available.

3. The value of orders placed with each private printing press is not available. The total cost of printing done through private presses, excluding in part cost of paper, however, is as follows:—

1950-51	Rs. 23,27,146.
1951-52	Rs. 23,63,481.
1952-53	Rs. 19,60,861.

CINEMATOGRAPH ACT, 1952

143. **Sardar Iqbal Singh:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the total number of cases in which penalties under Section 7 of the Cinematograph Act, 1952 have been imposed so far during the year 1954;

(b) the authority which has imposed the penalties; and

(c) the number of cases in which additional fines for continued offence were imposed during the same period?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (c). Information is being collected from the State Governments and will be laid on the Table.

INDIANS IN AUSTRALIA

144. **Sardar Iqbal Singh:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Government of Australia have imposed some restrictions on the re-entry of Indians into Australia who have left that country; and

(b) if so, the steps Government have taken in the matter?

The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru): (a) and (b). There has been no change in the policy of the Government of Australia in recent years and no case has been reported so far of an Indian being refused re-entry to Australia after he has left that country. There are no set regulations governing the re-entry of Indians into Australia. The Commonwealth Government usually raise no objection to the re-entry into Australia of Indians who have left that country, provided the applicant can furnish proof of his long residence in Australia and has not come to adverse notice.

CONFERENCE OF BROADCASTING ORGANISATIONS

145. **Shri S. N. Das:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the proceedings of the Conference of Broadcasting Organisations of Commonwealth Countries convened sometime during 1952 by the British Broadcasting Corporation has been received by Government;

(b) if so, the important recommendations and suggestions made by the Conference; and

(c) the reactions of Government to these suggestions and recommendations?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes. Sir.

(b) and (c). A statement is laid on the Table of the Sabha. [See Appendix I, annexure No. 48.]

सिन्दरी का कारखाना

१४६. श्री एम० एल० द्विवेदी : क्या उत्पादन मंत्री यह बताने की कृपा करेंगे :

(क) सिन्दरी के उर्बरक कारखाने में प्रति दिन कितने कोक की आवश्यकता होती है और कोक भट्टी संयंत्र की उत्पादन-शक्ति कितनी है;